

(16)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA NO. 1866/97

New Delhi, this the 11th day of August, 2000

HON'BLE MR. JUSTICE V.RAJAGOPALA REDDY, VICE CHAIRMAN (J)
HON'BLE MR. GOVINDAN S. TAMPI, MEMBER (A)

In the matter of:

1. Clerks Association
Govt. of India Press
Minto Road, New Delhi.
2. D.K. Selhi
S/o Late Sh. Nathu Lal Selhi
D-18, Rouse Avenue Road,
New Delhi-110002.
3. C. Toppo,
S/o Sh. Panlus Toppo,
125-H, Sector-IV,
Pushp Vihar, M.B.Road,
New Delhi.
4. C. Bhowmik,
S/o Sh. Jagat bandhu Bhowmik,
L-137, Sarojini Nagar,
New Delhi-110023.
5. K.S. Rudran,
S/o Late Sh. K.R. Sreekumaran Namboodiry,
L-105, Sarojini Nagar,
New Delhi-110023.
6. Kailash Raj,
S/o Late Sh. Ram Gopal,
F-2189, Netaji Nagar,
New Delhi-110023.
7. N.C. Tiwari,
S/o Late Sh. Ram Chandra Tiwari,
Sector-IV-63, R.K.Puram,
New Delhi-110022.
8. Sudesh Vaid,
W/o Sh. Ashok Vaid,
Sector-9 Q.No.52, R.K.Puram,
New Delhi-110022.
9. Miss Rita Kumari,
D/o Sh. Bishamber Nath Malhotra,
F-84, Press Road,
Minto Road,
New Delhi. Applicants
(By Advocate: Sh. M.K. Gupta)

Vs.

UML

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1. Union of India
through its Secretary,
Ministry of Urban Affairs & Employment,
Nirman Bhawan,
New Delhi-110011.
2. Directorate of Printing,
Nirman Bhawan,
New Delhi-110011.
3. The Manager,
Govt. of India Press,
Minto Road,
New Delhi-110002. Respondents
(By Advocate: Mrs. P.K.Gupta)

ORDER (ORAL)

By Hon'ble Sh. V.Rajagopala Reddy, Vice Chairman (J)

Learned counsel for applicant seeks to withdraw the OA
with the permission to file the OA as and when occasion arises

for seeking promotional avenues. The OA is, accordingly,

~~is withdrawn on~~ withdrawn, giving liberty for filing the fresh OA as and when
occasion arises with regard to the grievance of absence of
promotional avenues.

(GOVINDARAJ. TAMPI)
Member (A)
"sd"

Dr. Jayaraman
(V.RAJAGOPALA REDDY)
Vice Chairman (J)